

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 8633/2017

RAM CHANDRA & ORS.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(FOR ADMISSION and I.R. and IA No.90253/2017-EXEMPTION FROM FILING
O.T.)

WITH

SLP(Cr1.) No.8917/2017

Date : 18-04-2018 This petition was called on for hearing today.

For Petitioner(s)

Mr. Harikumar V., Adv.
Mr. Anupam Mishra, AOR
Ms. Shweta Chaurasia, Adv.
Mr. Sarvam Ritam Khare, AOR

For Respondent(s)

Mr. Sabarish Subramanian, Adv.
Mr. Y. William Vinoth Kumar, Adv.
Mr. Sambath Kumar -C, Adv.
Mr. K. Paari Vendhan, AOR

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent in both the matters has been served but
none has entered appearance.

Registry to process the matters for listing before the
Hon'ble Court, as per rules.

KAPIL MEHTA
Registrar
18.4.2018

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